

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Under Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

For the attention of the stakeholders of
Metalite Eco Future Labs Private Limited

Sl. No.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	METALITE ECO FUTURE LABS PRIVATE LIMITED
2.	Date of incorporation of Corporate Debtor	09/8/2010
3.	Authority under which corporate debtor is incorporated / registered	ROC-Delhi
4.	Corporate Identity No./ Limited Liability Identification No. of Corporate Debtor	U73100DL2010PTC206820
5.	Address of the registered office and principal office (if any) of Corporate Debtor	4417/7, Ansari Road Daryaganj, Central Delhi, New Delhi, Delhi, India, 110002
6.	Date of closure of Insolvency Resolution Process	20.11.2023
7.	Liquidation commencement date of Corporate Debtor	21.11.2023 (Order intimated on 04.12.2023)
8.	Name and registration number of the insolvency professional acting as liquidator	Ms. Shruti Gupta Regn. No.-IBBI/IPA-001/IP-P00303/2017-2018/10567
9.	Address and e-mail of the liquidator, as registered with the Board	227, Sharda Niketan, Pitampura, Delhi-110034. E.mail: guptashrutica@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	227, Sharda Niketan, Pitampura, Delhi-110034. E mail: metalite.liquidation@gmail.com
11.	Last date for submission of claims	03.01.2023

Notice is hereby given that the National Company Law Tribunal (New Delhi, Bench-3) has ordered the commencement of liquidation of the Metalite Eco Future Labs Private Limited on 21st November 2023 (Order intimated on 04.12.2023).

The stakeholders of **METALITE ECO FUTURE LABS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **3rd January 2023** to the liquidator at the address mentioned against item no.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 07.12.2023

Place: Delhi

Name and signature of liquidator

Ms. Shruti Gupta

Reg No. IBBI/IPA-001/IP-P00303/2017-2018/10567

Liquidator in the matter of

Metalite Eco Future Labs Private Limited

